BAN ON INDIAN FILMS IN GOA

- *23. SHRIMATI VIOLET ALVA: Will the PRIME MINISTER be pleased to state:
- (a) whether any Indian films were banned in Goa during the last twelve months;
- (b) If so, which were the Indian films banned and for what reasons;
- (c) whether they were banned outright or after their release;
- (d) whether the Indian Consul-General in Goa has submitted any report in the matter; and
- (e) if so, what action has been taken by the Government in the matter?

THE MINISTER FOR DEFENCE (SHRI N. GOPALASWAMI): (a) to (c). No. In one case, however, owing to administrative inconvenience—an officer of the Mapuca Police Commissariat could not attend a pre-view of the film "AMAR BHOOPALI" and the owner of the theatre, to avoid delay, offered to delete a portion of the film which was objected to by the lower officials of the Commissariat. This was done but soon after the Police Commissariat waived their preliminary objection and allowed the entire film to be shown.

- (d) Yes.
- (e) No action is called for.

SHRIMATI VIOLET ALVA: Sir, may I know the procedure by which Indian films are certified in Goa?

THE PRIME MINISTER AND MINISTER FOR EXTERNAL AFFAIRS (SHRI JAWAHARLAL NEHRU): I do not know the details of the procedure but, presumably, somebody in Goa has a look at them and satisfies the Goan authorities. We have had no special problem in this behalf so far.

SHRIMATI VIOLET ALVA: May I know if any special taxes are levied or imposed on Indian films?

SHRI JAWAHARLAL NEHRU: Sir, I do not know.

SHRIMATI VIOLET ALVA: May I know if any confidential circulars were issued by the Portuguese Government discouraging Indian films in Goa?

SHRI JAWAHARLAL NEHRU: I have no knowledge at all about this question. Because that did not fall within the scope of this question, I have had no enquiries made.

SHRIMATI VIOLET ALVA: May I know if any Indian films were banned previous to the twelve months?

SHRI JAWAHARLAL NEHRU: I do not know.

CONSTRUCTION OF SHIPS IN VISAKHA-PATNAM SHIPYARD

*24. SHRI C.G.K. REDDY: Will the Minister for Production be pleased to state:

- (a) how may slipways exist in the Visakhapatnam shipyard for the construction of ships;
- (b) whether it is the intention of Government to increase the number of these slipways;
- (c) how many ships are at present under construction and what are their tonnage, class, and scheduled dates of completion; and
- (d) whether these ships are being constructed in execution of orders placed by any shipping company?

THE DEPUTY MINISTER FOR WORKS, HOUSING AND SUPPLY (SHRI S. N. BURAGOHAIN): (a) The shipyard has at present two slipways. A third is under construction and should be ready towards the end of this year.

- (b) The Hindustan Shipyard Limited intend to increase the slipways to six during the course of the next five years.
- (c) Two cargo ships of 8,000 dead weight tons each are at present under construction. One of them is expected to be completed during the course of this